NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1346/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES:

D.S. Dutta Ecomm Freight Put Ltd. V/s.

Gammon India Limited Jay Bhazat Metcast Put. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

1 Parth Maheshovare

Advocate on Record for Petitioner Parthe Rosail

(2) Prema Mulani enbehalf of Adv for Respondent

Pmedani

<u>ORDER</u>

C.P. No. 1446/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- The Petitioner undertakes to inform the next date of hearing.
- On the request of the Petitioner adjourned to 04.01.2018.

sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 30.11.2017.

M.K. Shrawat Member (Judicial)

Aah